

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP. No.....199

Abdul Sattar.....Versus.....

Date of Order	Orders
22-5-96	MA 241/96 (OA 403/94) Mr. U.D. Sharma, Counsel for the applicant- in the OA Mr. K.S. Sharma, Brief. holder for Mr. K.N. Shimal, Counsel for the respondents in the OA This is a Misc. Application for extending the period of 3 months for implementing the decision in question dated 8-1-96. One month's time from today is granted for implementing the decision. MA stands disposed of. Received Cakes Jes. (O. P. Sharma) Administrative Member C. Krishna (GOPAL KRISHNA) VICE CHAIRMAN